



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13.05.2025

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 14.05.2025 will not be taken up. The next dates of Hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1975 of 2024 (With Defects) Part Heard	Axis Bank Ltd. Vs. Asset Reconstruction Company (India) Ltd. & Ors. With	14.05.2025	21.05.2025
2.	Comp. App. (AT) (Ins) No. 1977 of 2024 (With Defects) Part Heard	Aditya Birla Capital Ltd. Vs. Asset Reconstruction Company (India) Ltd. & Ors. With	14.05.2025	21.05.2025
3.	Comp. App. (AT) (Ins) No. 1978 & 1979 of 2024 Part Heard	Rohit Ramesh Mehra Resolution Professional of Siti Networks Ltd. Vs. Asset Reconstruction Company (India) Ltd. & Ors. With	14.05.2025	21.05.2025

4.	Comp. App. (AT) (Ins) No. 2003 of 2024 (With Defects) Part Heard	IDBI Bank Ltd. Vs. Asset Reconstruction Company (India) Ltd. & Ors. With	14.05.2025	21.05.2025
5.	Comp. App. (AT) (Ins) No. 2005 of 2024 (With Defects) Part Heard	Indusind Bank Ltd. Vs. Asset Reconstruction Company India Ltd. & Ors. With	14.05.2025	21.05.2025
6.	Comp. App. (AT) (Ins) No. 2006 of 2024 (With Defects) Part Heard	RBL Bank Ltd. Vs. Asset Reconstruction Company (India) Ltd. & Ors. With	14.05.2025	21.05.2025
7.	Comp. App. (AT) (Ins) No. 2192 of 2024 Part Heard	Asset Reconstruction Company (India) Ltd. Vs. Rohit Mehra, RP of Siti Networks Ltd. & Ors.	14.05.2025	21.05.2025
8.	Comp. App. (AT) (Ins) No. 244 of 2023 Part Heard	Rajratan Babulal Agarwal Vs. State Bank of India & Anr.	14.05.2025	19.05.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar